

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-9775-JK (LD) of 2024**

**DATED:- 04- 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)


Secretary to Government

Dated: 04.06.2024

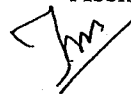
No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.9775-JK(LD) of 2024 dated 04.06.2024**

S.No	Case No.	Case Type	Titled of the Case	OIC
1.	CPSW No. 114/2019	Ishtiaq Ahmed & Ors VS State of J&K and others		P.N Hamid, JKAS Deputy Secretary to Government, Higher Education Department.
2.	WPC No. 2585/2023	Shalimar Trading Crops Vs UT of J&K		Professor Bashir Ahmad Parray, Principal, Government Degree College Women, Sopore
3	WP(C) No. 1044/2022	Anu Sharma Vs UT of J&K & Others		Associate Professor Shakeel Ahmad Khanday, In-charge Principal Government Degree College, Bhaderwah
4.	O.A No. 245/2022	Neelam Chalotra & others Vs UT of J&K & others		Sanjay Kumar Tickoo, Under Secretary to Government Higher Education Department.
5.	WP(C) No. 347/2018	Atta Mohd Rather Vs UT of J&K & Others		Professor (Dr.) Huda Galzai, Principal, Government Degree College, Pampore
6.	WP(C) No 2064/2021	Shabir Ahmad Hajam Vs UT of J&K & Others		Professor (Dr.) Irfan UI Majid, Principal, Government Degree College, Tangmarg.
7.	WP (C) No.448 /2024	Tahir Hussain Pandith & Ors Vs State of J&K & Ors.		Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
8.	WP (C) No. 416/2024	Syed Tariq Ahmad Andrabi & Ors Vs State Of J&K & Ors		Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
9.	WP(C) No. 417/2024	Tariq Ahmad Tahir Vs State of J&K & ors.		Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.

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10.	T.A No. 1114/2020	Araf Mohd Vs State of J&K	Sanjay Kumar Tickoo, Under Secretary to Government Higher Education Department.
11.	O.A No. 656/2023	Farooq Ahmad Mir Vs UT of J&K	Sanjay Kumar Tickoo, Under Secretary to Government Higher Education Department.
12.	RP No.71 /2020	Ravi Kumar V/s UT of J&K and Ors.	Deep Novel Kour, Under Secretary to Government Higher Education Department.
13.	WPC No. 2585/2023	Shalimar Trading Corporation Vs UT of J&K	Prof.Bashir Ahmad Parray,Principal , GDC Women Sopore
14	T.A No. 5116/2021 titled Deepali Khajuria Vs State of Jammu & Kashmir and others.		Sh. Sanjay Kumar Tickoo, Under Secretary to the Government,

*Jm*